

sions) published in Notification No. G.S.R. 235(E) in Gazette of India dated the 24th April, 1991 under sub-section (3) of section 9 of the Sugar Development Fund Act, 1982. [Placed in Library See No. LT-528/91]

Detailed Demand for Grants of Ministry of Food Processing Industries for 1991-92

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHARGOMANGO): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food Processing Industries for 1991-92. [Placed in Library See No. LT. 529/91]

Detailed Demands for Grants for the Expenditure of the Central Government on the Department of Telecommunications for 1991-92

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) for the Expenditure of the Central Government on the Department of Telecommunications for 1991-92. [Placed in Library See No. LT. 530/91]

Detailed Demands for Grants of the Ministry of Surface Transport for 1991-92

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHARGOMANGO): Sir, on behalf of Shri Jagdish Tytler, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport for 1991-92. [Placed in Library See No. LT-531/91].

Indian Administrative Service (Probationers Final Examination) Amendment Regulations, 1991 and Notification under Administrative Tribunals act 1984 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): Sir, I beg to lay on the Table:-

- (1) A copy of the Indian Administrative Service (Probationers' Final Examination) Amendment Regulations, 1991 (Hindi and English versions) published in Notification No. G.S.R. 428 in Gazette of India dated the 27th July, 1991 under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library See No. LT-532/91]
- (2) A copy each of the following Notifications Hindi and English versions) under sub-section (1) of section 37 of the Administrative Tribunals Act. 1985:-
 - (i) The Central Administrative Tribunal (Accounts Personnel Posts) Recruitment Rules, 1990 published in Notification No. G.S.R. 144 (E) in Gazette of India dated the 20th March, 1990.
 - (ii) The Central Administrative Tribunal (Group 'C' and Group 'D' Posts) Recruitment (Amendment) Rules, 1990 published in Notification No. G.S.R. 626 (E) in Gazette of India dated the 3rd July, 1990.
 - (iii) The Andhra Pradesh Administrative Tribunal (Salaries and allowances and conditions of Service of Chairman Vice-Chairman and Members) Amendment Rules, 1991 published in Notification No. G.S.R. 52(E) in Gazette of India dated the 29th January, 1991.